

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1924
ANSWERED ON:02.12.2011
NAMING OF GIRL CHILD
Sudhakaran Shri K.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the abominable social practice of naming a girl child as Nakusha (Unwanted) is still followed in certain rural areas of Maharashtra despite massive awareness campaigns like Save the Girl Child having been launched by the Government;
- (b) whether similar derogatory names like Dagadi and Dhondi are also being given to unwanted girl child in Maharashtra;
- (c) if so, the reaction of the Government thereto; and
- (d) the steps taken by the Union Government and the State Government to combat such evil practices?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d): Information is being collected from Government of Maharashtra and will be placed on the Table of the House.